

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:363
ANSWERED ON:06.12.2013
ALLOCATION OF GAS
Patil Shri C. R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has allocated gas on firm basis for the upcoming Gas based power projects in Gujarat including GSPC Pipavav Power Company Ltd., GSEG expansion projects and Dhuvaran CCPP-III in the State;
- (b) if so, the details thereof; and
- (c) the response of the Government on the State Government of Gujarat/GUVNL's request for allocation of shortfall of gas quantum and for clubbing/diversion of gas amongst the gas based power plants supplying power to GUVNL?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

(a) & (b): No, Madam.

(c): GUVNL's request for shortfall in quantum of gas has been noted by the Ministry of Power. As and when additional gas becomes available for allocation to the Ministry of Power, the request would be considered along with others by the Government.

MoP&NG on 01.01.2013 has issued guidelines on Clubbing/Diversion of gas between power plants of same owner to enable use of domestic gas more efficiently to improve the PLF with corresponding increase in total generation of electricity.